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[ 15 MIA.R. 1994 ]

who have given this proposal. If not, wnat is the reason for allowing this coar-pased plant agam, when there is another pidlit in Gujarat aiready ready for commissioning but want or coar is not perug commissioned?

SHRI N. K. P. SALVE: Sir im. ported coal, so rar, was expensive because of the import duty. Now that the import duty has been lessened, reducea very subsatntially, should tney have to import coal (the import of coal bieng under O.G.L.)—they can import and get it.

SHRI ASHOK MITRA: Mr. Chairman, Sir, coming from a State which produces coal and worried about the problem of unemployment among the coal miners, I would like to know from the hon. Min.ster whether he has taken note of the fact that we have a telescopic structure in regard to haulage of coal; the longer distance the lowe. is the unit cost of transportation. For example from Raniganj would cost higher to be transported to Durgapur than would cost to transport it to Gujarat. In view of this and in view also of the fact that there is a social cost involved in having unemployed miners in our society I would like to know whether the Government would prepared to review the entire sysof import of coal for power plants.

SHRI P. V. RANGAYYA NAIDU: Mr. Chairman, Sir, I would like to submit that this supplementary does not arise out of the main question.

SHRI ASHOK MITRA: Why should ir not?

SHRI P. V. RANGAYYA NAIDU: The question is about the Gujarat projects which are based on lignite.

SHRI ASHOK MITRA: Coal-based projects.

MR. CHAIRMAN: Dr Naunihal Singh. (Interruptions)

SHRI ASHOK MITRA: If the Minister does not want to answer, let num say that he does not want to answer; in he has not prepared. But this is very relevant

MR. CHAIRMAN: This is a little out of it.

SHRI N. K. P. SALVE: Sir. there question or nor answerpul lei him а specific question. We are ready to answer it not once but one hundred times. We are ready to answer. Please do not make imputations. I refute the imputations completely. (Interruptions) Let a relevant question be asked. Put a specific question. You give notice. I strongly protest, Sir. (Interruptions)

MR. CHAIRMAN: I have already called the next person, please. Dr. Naunihal Singh.

DR. NAUNIHAL SINGH. I would like to ask the hon. Minister whe. ther the 16 per cent return on investment in the power sector available to foreign firms is available to Indian firms also. If not, why not? Secondly, would the State Electricity Boards open Letters of Credit in favour of foreign parties to payments to them for the power supplied? If so, in how many cases have Letters of Credit been opened so far?

SHRI P. V. RANGAYYA NAIDU: Sir, the 16 per cent return on investment is applicable only to the private companies and not to the public sector projects.

## विल्ली में बिजली की मांग

\*226. श्री राम जेठमलानी : डा. जिनेन्द्र कुमार जैन : †

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली राज्य में बिजली की ग्रीसत मांग लगभग 1400 मेमाबाट है

ौसभा में यह प्रश्न डा० विनोद कुमार जैन द्रारा पछा गया।

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- (ख) क्या यह भी सच है कि विजली की उक्त मांग के 1997 तक 2500 मेगाबाट तक हो जाने का ग्रनुमान है ;
- (ग) क्या यह भी सच है कि दिल्ली में दिल्ली विद्युत प्रदाय संस्थान द्वारा केवल 550 मेंगाबाट बिजली का ही उत्पादन किया जा रहा है,
- (घ) यदि नहीं, तो इस सम्बन्ध मे नथ्य क्या है :
- (इ) क्या यह भी सच है कि वर्तमान विद्युत उत्पादन, वितरण तथा पारगमन व्यवस्था में व्यापक मुधार लाने के सम्बन्ध में मरकार को भी विभिन्न स्रोतो से मुझाव प्राप्त हुए है ,
- (च) यदि हाः नो फरवरी, 1994 तक सरकार को किय-किस प्रकार के मुधार के प्रस्ताव प्राप्त हुए थे उनका ब्यौरा क्या है ग्रौर
- (छ) उन प्रस्तावा का ब्यारा क्या है, जिन्हें सरकार ने कार्यान्वित करने का निर्यय ले लिया है ?

विद्युत संही (श्री एन० के० घो० सात्वे) : (क) से (छ) विवरण सभा पटल पर रखा जाता है।

- (क) से (घ) दिल्ली में प्रतिदिन बिजली की श्रीसन खपन लगभग 31 मिलियन यूनिट है। दिल्ली में इस समय व्यस्ततमकालीन भार सम्बन्धी मांग लगभग 1600 मेगावाट है जोकि वर्ष 1997 तक बढ़कर 2532 मेगाबाट हो जाने की संभावना है । 599.5 मेगाबाट की <del>श्र</del>िधिष्ठापित क्षमता की ग्रपेक्षा डेसू द्वारा उत्पादित विद्युत की मात्रा वस्तुनः लगभग 350 मेगावाट है।
- (इ) से (छ) वर्ष 2005 तक की प्रत्याणित भार सम्बन्धी मांग को पूरा करने हेतु दिल्ली मे पारेपण एवं वितरण प्रणाली के लिए मास्टर योजना तैयार करने का कार्य, डेमु द्वारा परामर्शदातास्रो

के रूप में मैसर्स स्वीडकावर (एक स्वीडिज एजेन्सी) की सेवाए प्राप्त की जा रही हैं। इस एजेन्सी को सौए। गया है । मैसस स्वीडपावर द्वारा की गई मिफारिशें, विभिन्न वोल्टता स्तरो पर पारेपण एव वितरण कार्य का विस्तार करने/इसे मशक्त बनाने, उपकेन्द्रों/वितरण नेटबर्क के तिए विद्युत सप्लार्ट की गुणवना हेतु डिजाइन में मुधार करने वस्तुतः समय सुची के श्राधार पर पारेषण एव वितरण प्रणानो का नानो-टरिंग और प्रचालन कार्य करने के निए ब्राध्निक ब्रौर कम्प्य्टरीकृत पर्यवेक्षो नियंत्रण श्रौर श्रांकडे प्रापण प्रणाली (एस० सी० ए० डो० ए०) ग्रधिष्ठापित करने ने सर्वधित है । डेसु ने मैसर्स स्वीड-पत्वर की सिफारिशों का कियान्त्रयन किए जाने के निए कार्यवाही को श्रुग्रात कर दी है। विद्युत सप्ताई की विश्वसनोयना एव गूणवेला से सुधार किये जाते के तिर् दिल्ली में प्राने गहरो इलाके की समय वितरण प्रणाली का ग्राधानिकीकरण किया जा एहा है। निवेश सम्बन्धी दिशीय दिए जाने के लिए एम०सी बगुब्ह बगुब्द प्रमानी के बारे में एक परियोज स रिपोर्ट नैपान की गई है। दिल्लो के चारो प्रोर एक 400 के बी० पारेषण प्रमानो का रिपीण किया जारा भी विचाराधीर है।

सरकार द्वारा गठित इतिक बर ने उपभोक्ताम्रों हेतु बेहतर प्रवस्य मौर दक्ष मेत्रा उपलब्ध कराये जाने के निए दिल्ली मे विद्यन वितरण का निजीकरण करने की सिफारिंग की है। दिल्ली में विद्युत वितरण का निजीकरण किए जाते के तिए दिल्ली प्रशासन द्वारा पहले ही प्रस्ताव श्रामंत्रित किये गये है । बवाना मे 450 मै०वा० की गैस स्राधारित विद्युत परि-योजना निजी क्षेत्र में ग्रधिष्ठापित किए जाने को परिकल्पना की पई है। दिल्ली मे विद्युत सप्ताई प्रणाली के प्रबन्ध हेतु एक उपयुक्त तथा दक्ष प्रणाली उपलब्ध कराये जाने की ग्रावश्यकता को महेनजर रखते हुए दिल्ली में एक विजली वोर्ड का गठने किए जाने से सबंधित प्रस्ताव पर भी सरकार द्वारा सकिय रूप से विचार किया जा रहा है।

DR. JINENDRA KUMAR JAIN: Sir, the Minister's answer is more

disappointing than what I had presumed. I say this because, according to the answer while Delhi's power need is 1600 MW-this would go up to 2532 MW-the present production is only 350 MW as against the installed capacity of 599 MW. In view of this, I would like to know from the hon. Minister as to what is the plan of the Government? Do they have a plan to make Delhi self-sufficient in terms of its power needs? If they have a plan, within what timeframe do they intend to achieve the target so as to make Delhi self-sufficient in terms of its power needs?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): Sir, the following measures are being taken to meet the future requirements for power in Delhi.

A 400/450 MW gas-based power is proposed to be established at Bawana, in the private sector. Offers received from private par. ties have been evaluated by the CEA and DESU as taking action to select a suitable offer. Then, 3x 34.07 MW waste heat recovery units are under installation at the gas turbines. D.E.S.U. has been allowed 90 per cent share in the Dadri Thermal Power Plant. Two units of 210 MW each are already on commercial production. A 400 KV transmission ring is being constructed to bring power from the central stations the Northern Region D.E.S.U. will also benefit from the Central power projects coming up in the Northern Region, i.e. Chamera Hydro Salal Stage II, Dadri Thermal, Dadri Gas Turbine and Unchahar,

DR. JINENDRA KUMAR JAIN: Is there a proposal from the Delhi Government to provide electricity connections to all jhuggis jhonpris? If there is a proposal, has the Government of India agreed to such a proposal? What would be the additional burden of such a decision and how does the Government propose to make electricity available to Delhi

in case this decision is implemented during the peak hours?

SHRI P. V. RANGAYYA NAIDU: Sir, the decision to supply power to iluggis jhonpris is entirely of State Government and DESU. It not for the Government of India to decide about this issue because, basically, distribution is entirely in the of DESU. and no reference has been made by the Delhi Government in this regard. Naturally if all the jhuggis jhopris are provided power connections, there will be an excess demand, and that can be calculated from the number of applications received and the total power required. ... (Interruptions) ...

प्रोफेसर विजय कुमार मल्होता:
मभापित महोदय, मैं मंत्री महोदय से जानना
चाहता हं कि दिल्ली में हर गर्मियों में
कई-कई दिन बिजली नहीं ग्राती, कई-कई
दिन तक लोगों को परेशान रहना पड़ता
है। खेती के लिए बिजली नहीं मिलती है,
इंडस्ट्री के लिए बिजली नहीं मिलती है,
ग्रौर 15-15 दिन, 10-10 दिन तक
इंडस्ट्रियल एरिया में बिजली नहीं ग्राती है।
इतनी खराब हालत बिजली की जो दिल्ली
में है, उसको ठीक करने के लिए ये जितनी
योजनाएं बताई हैं, ये सारी कागजों में हैं
या इन गर्मियों में स्थिति ठीक हो जाएगी?

द्यी अजीत जोगी : क्या ग्राप दिल्ली की सरकार को गिरवाना चाहते हैं ?

प्रोफेसर विजय कुमार मल्होत्राः दिल्ली की सरकार को सारी बिजली नेशनल ग्रिड से मिलती है **और** वहां से बिजली बदरपूर का प्लांट काटदी जाती है। भी इसके पास है, ग्रभी तक ''डेस्'' ''डेसू' अपना बोर्ड नहीं बना है, बोर्ड बनाने की बात बहुत देर से चल रही है, पालियामेंट में घोषणा भी की गई है कि दिल्ली का ग्रलग इलेक्ट्रीसिटी बोर्ड बनाया जाएगा । ये सारी चीजें जब स्थगित पड़ी हुई हैं तो इन गर्मियों के अंदर बिजली की स्थिति कैसी रहेगी?

श्री अजीत जोगी : लगता हे कि इनकी खुराना साहब से नहीं पटती।

श्री कैलाश नारायण सारंग : तुम्हारी विभिन्न सिंह से नहीं पट रही क्यों ?

SHRI P.V. RANGAYYA NAIDU: Sir, it is a fact that Delhi suffers from shortage of power and, naturally, during summer months when the demand increases, DESU has to resort to certain load-shedding and also restriction on power supply to agriculture, and I think it is inevitable till such time we attain self-sufficiency. As regards the proposal for an Electricity Board, that is under consideration and a decision will be taken soon... (Interruptions)...

श्री स्रोम प्रकास कोहली : एभावित महोदय, में मंत्री महोदय ते जातना तहुंया कि 1992-93 श्रीर 1993-91 द्या को वर्ष चल रहा है, इसमें किजनों को कुछ भोरी की कितना माद्रा है, उसका कोई अनुमान इनके पास है या नहीं और विजली की चोरी को रोकरें के लिए प्रभावकारी कदम उठाने की घावत कोई योजना है है स्रगर है तो ऐसे कोन से कदम है?

SHRI P. V. RANGAYYA NAIDU: Sir, we do not have a figure for thefts as such, but we have figures about transmission and distribution losses, which are around 21.85 percent in 1992-93.

MR. CHAIRMAN: Well, it can wait now. The Question Hour is over.

## WRITTEN ANSWERS TO QUES, TIONS

Expansion and modernisation of T<sup>g</sup> and Radio Network

\*223. SHRI VIRENDRA KATA. RIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much subsidy was being given to the Ministry of Information

and Broadcasting for expanding and modernising TV and radio network;

- (b) whether it is also a fact that a big chunk of subsidy has withdrawn when a lot of work is required to be done in this field; if so, the reasons therefor; and
- (c) how this withdrawal has affected the expansion and modernisation programme of the Ministry?

THE MINISTER OF STATE THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P. SINGH DEO): (a) No subsidy is being given to the Ministry of Information & Broadcasting for its schemes for expansion and modernisation of TV and Radio However, an outlay of Rs. 1134.95 Crores for All India Radio and Rs. 2300.00 Crores for Doordarshan has been approved for the VIII Five Year Plan, Against the total outlay of Ps. 3434.95 Crores, a budgetary support of Rs. 232.95 Crores is expected to be provided by the Government for funding the Plan schemes of these media units.

(b) and (c) Whereas about 80 per cent of the Plan outlay was met Grough budgetary support till the Seventh Plan, only 20 per cent of the Plan outlay during the Eighth Plan would be more from this source. For the rest, funds will have to be found from extra budgetary sources. In view of this the various Plan schemes of this Ministry, including those relating to the expansion and modernisation of the electronic media are being repriorised.

## Suspension of purchase of cofton by CCI

\*227. SHRI DILIP SINGH JUDEV: Will the Minister of TEXTILES - be. pleased to state:

(a) whether it is a fact that the Cotton Corporation of India (CCI) has been instructed to suspend further purchase of cotton in North India: